

V

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP (IB) No.350/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th July, 2017, 10.30 A.M

Name of the Company		RSD Naturals Resources Pvt Ltd		
Under Section		9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

1. KIRAN SHARMA, Pr.CS

2. KANISHK KHETAN, Adv

PETITIONER

Kiran Sharma
27/07/2017

1. Anirban Majumdar, Adv

RESPONDENT.

Anirban Majumdar
27/7/17

27-07-2017 – CP(IB) No. 350/KB/2017 – RSD Naturals Resources Pvt. Ltd. Vs. Divyajyoti Sponge Iron Pvt. Ltd.

O R D E R

The Ld. Lawyer on behalf of the Operational Creditor is present.

The Ld. Lawyer on behalf of the Corporate Debtor is also present. They are yet to file the Vokatnama.

The Corporate Debtor is given one day's time to substantiate their contentions of non-receipt of the goods.

Fixing tomorrow, i.e. on 28-07-2017.

MANORAMA KUMARI
MEMBER(J)